

1/22.01.96

Hon'ble Mr. N.Sahu, Member (A)

The office advised that this application is not in proper form. Defects shall be remedied and the briefs shall be placed before the Registrar for ^{Verdict} completion of records. List this case on 16.02.1996.

SKJ

Ansawati
(N.Sahu)
Member (A)

2/16.2.96

Adjourned to 15/3/96.

3/15.3.96

30/4/96.

4/30. 4.96

Shri M.L.Paswan, Registrar Incharge

Defects in col. nos. 17, 21 & 22 of the not scrutiny report have been removed. The learned counsel for the applicant is directed to remove the defects. Fix on 14.5.96 for removing the defects.

SKS

64
(M.L.Paswan)
Registrar Incharge

5/14.5.1996

Mr. M.L.Paswan, Registrar I/c

Defects have not yet been removed. The learned counsel for the applicant is directed to remove the defects by 3.6.1996 without fail.

MPS.

64
(M.L.Paswan)
Registrar I/c

6/4.6.96. Shri M.L.Paswan, Registrar I/c

Nobody is present on behalf of the applicant. Defects have not been removed. Learned counsel for the applicant is directed to remove the defects. List on 15.7.96 for removing the defects.

dr
(M.L.Paswan)
Registrar I/c

SKS

7/15.7.96. Sri M.L.Paswan, Registrar I/c

Nobody is present on behalf of the applicant. Defects noted under items nos. 1, 7, 21 and 22 of the scrutiny report have not been removed as yet. The defects be removed. List on 8.8.96 for removing the defects.

dr
(M.L.Paswan)
Registrar I/c

SKS

3/22.8.96

Nobody is present on behalf of the applicant. Defects noted under items nos.1,7.21 and 22 of the scrutiny report have not been removed as yet. The defects be removed. List on 18.9.96 for removing the defects.

Yours
for Dy. Registrar.

9/18.9.96

Sri. S. P. Sinha, Dy. Registrar I/C

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The learned counsel for the applicant is absent.

Let 23.10.96 be fixed for removal of defects.

S. P. Sinha

(S. P. Sinha)
Dy. Registrar I/C.

PKL

10./ 23.10.96. None is present on behalf of the applicant.

Defects have not been removed. List it on 15.11.96 for removing defects.

/CBS/

du
(M.L. Paswan)
Dy. Registrar.

11/21.11.96

So far defects have not been removed.
List on 11.12.1996 for removal of defects as a last chance.

du
(M.L. Paswan)
Registrar I/C

SKJ

12/11.12.1996

The learned counsel for the applicant is absent. Defects have not been removed as yet. although last chance was given. However, one more chance is given for removal of defects. Put up on 3.1.1997.

MPS.

du
(M.L. Paswan)
Registrar I/C

13/3.1.1997 None for the applicant. Defects have not been removed although last chance was given. However, one more chance is given to the applicant to remove the defects. Put up on 12.2.1997.

(M.L.Paswan)
Registrar I/c

MPS.

14/12.2.1997 Defects as pointed out by the office under item no. 1, 7, 21 and 22 of the scrutiny report have not been removed as yet in spite of sufficient time was given to the applicant. In the circumstances, let it be placed before the Hon'ble Bench for direction on 20.2.1997.

(S.P.Sinha)
Dy.Registrar I/c

MPS.

15./ 20.2.97. Defects not removed so far. Two weeks further time is allowed for the same. List it on 11.3.97 for further direction.

(V.N. Mehrotra)
Vice-chairman

16/11.03.97 None for the applicant.

Defects have not been removed by the applicant so far though sufficient time was given therefore. The O.A. is accordingly dismissed for non-prosecution.

SKJ

(S.R.Adige)
Member (A)

(V.N.Mehrotra)
Vice-Chairman